

DIVISION BENCH

ITEM NO.171

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.103/2020 IN CP No.56/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AMIT KHANDELWAL & ANR V/S JAI GURU RICE & SOYA INDUSTRIES PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 16th July, 2024.

-Sd-

(Court Officer)

09th May, 2024

Bipul Kumar Tiwari
(Stenographer)